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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/63/2016
NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1. Gowri. V
for M/s RAMANI & SHANKAR

RESPONDENTS

Gowri

2. PREETHI. S. ARASU
for RAJAGOPAL & RAGHUNATHAN
Advocates

Petitioners

Preethi S Arasu

ORDER

Ms Preethi S Arasu, counsel for applicant in CA 1/2014 present. Ms V Gowri, counsel for respondents present. Counsel for applicant sought time stating that an appeal filed before the Inspector General of Registration against the orders of Sub-Registrar (North), Stamps & Registration, Chennai, is pending. Time extended at her request for submitting the status of the appeal. Put up on **03.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)